

C. A. T. Bench, JAIPUR

Date of Order	Orders
<p><u>21/4/93</u></p>	<p>Mr. Manish Bhowdani - brief holder of Mr. Ashok Gaur - Counsel for the petitioner</p> <p style="text-align: center;">As requested by learned Counsel for the petitioner may be listed for admission on 23/4/93.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"> <div style="text-align: center;"> <p><i>Gopal Krishna</i> Gopal Krishna Member (Adm.)</p> </div> <div style="text-align: center;"> <p><i>B. B. Mahajan</i> (B. B. Mahajan) Member (Adm.)</p> </div> </div>
<p><u>23-4-93</u></p>	<p>Mr. Ashok Gaur - Counsel for petitioner</p> <p style="text-align: center;">Heard the learned Counsel for the petitioner. There is no merit in the M.P. The same is rejected.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"> <div style="text-align: center;"> <p><i>B. B. Mahajan</i> (B. B. Mahajan) Member (Adm.)</p> </div> <div style="text-align: center;"> <p><i>D. L. Mehta</i> (D. L. Mehta) Vice-Chairman</p> </div> </div> <hr/> <p style="text-align: center;">Copy sent to the app. & comp no 3 on vide 3352 & 3353 Date <u>17-5-93</u></p> <p style="text-align: center;"><i>(Signature)</i></p>